

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 669 of 2000  
(OA 789 of 96)

Present : Hon'ble Mr. Justice R.N. Ray, Vice-Chairman

Hon'ble Mr. S.P. Singh, Administrative Member

SUDHENDU KR. GANGULY

VS

UNION OF INDIA & ORS.

For the applicant : Mr. K.K. Moitra, counsel  
Mr. A.K. Banerjee, counsel

For the respondents: Mr. B.K. Bachawat, counsel  
Ms. L. Mukherjee, counsel  
Ms. U. Sanyal, counsel

Heard on : 8.12.2000

Order on : 8.12.2000

O R D E R

R.N. Ray, VC

Heard and duly considered the submissions made in this MA. It has been contended that the earlier Director General, Ordnance Factory Board has retired on attaining the age of superannuation and it has been submitted that earlier Secretary is not in the charge of Defence Production now and he has gone to another department and a new person has taken over the charge. If this petition is allowed, then we have to issue notice to the respondents afresh and it will delay the matter. Therefore we are not interested in doing so and the MA stands rejected.

RAY  
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MEMBER (A)

in

Ray  
VICE-CHAIRMAN